

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.54/9/HDB//2017
NAME OF THE COMPANY	Athena Chattisgarh Power Limited
NAME OF THE PETITIONER(S)	Energy Infraconsulting India Privvate Limited
NAME OF THE RESPONDENT(S)	Athena Chattisgarh Power Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
6. V. Gangalhor	Advate	gygangshar. 150gmilion	GK.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
So Chakrapani	Advocate	E-mail & Telephone No.	Shohapur

B. Nege BRUNE. IRP nagablus (a. @ ginal do is Nug)

Shri G.V. Gangadhar, Learned Counsel for the Petitioner and Shri S. Chakrapani, Learned Counsel for the Respondent and Shri B. Naga Bhushan, Learned IRP were present.

Orders pronounced today,

Member (T)

Member (J)